

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 49/2001 in OA 1254/99

DATE OF ORDER : 13.6.2001

Between:-

S.Subhan Bibi

...Applicant

And

1. The General Manager,
Rail Nilayam, Sec'bad.
2. Chief Admn. Officer (Const),
SC Rlys, Sec'bad.
3. Dy.Chief Engineer,
Guage Conversion,
SC Rlys, Madgoan
at Sec'bad.

...Respondents

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Counsel for the Applicant : Shri R.Yogender Singh

Counsel for the Respondents : Shri D.F.Paul, SC for Rlys

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CORAM:

THE HON'BLE JUSTICE SHRI V.RAJAGOPALA REDDY : VICE-CHAIRMAN

THE HON'BLE SHRI S.K.AGRAWAL : MEMBER (A)

(Order per Hon'ble Justice Shri V.Rajagopala Reddy, VC).

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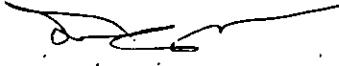
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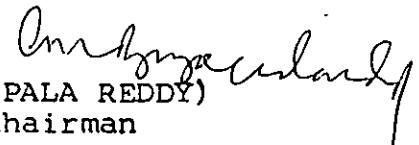
...2.

(Order per Hon'ble Justice Shri V.Rajagopala Reddy, VC).

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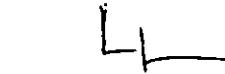
This C.P. is filed complaining that the full interest on DCRG amount was not paid. It is stated by the learned counsel for the respondents that due to some discrepancy the interest was not paid fully but now the entire interest was paid and that the order has been fully complied with. The order has been fully complied with. Hence C.P. closed. No costs.


(S.K.AGRAWAL)
Member (A)


(V.RAJAGOPALA REDDY)
Vice-Chairman

Dated: 13th June, 2001.
Dictated in Open Court.

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